

F. No. J-11017/24/2023-Judicial (1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 25th September, 2023

ORDER

The President is pleased to engage following two Advocates as Group 'B' Panel Counsel for conducting Central Government litigations before the Supreme Court of India, as shown below, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

**Supreme Court of India
Group 'B' Panel Counsel**

Sl.No.	Name of Advocate	Contact details	Enrolment No.
1.	Ms. Alina Masoodi	2/16-B, Jangpura, Bolck-A, New Delhi Mob: 8373963018 Email: masoodi.alina@gmail.com	UP/11678/2019
2.	Shri Arun Kanwa	F-26, 2nd Floor, Nizamuddin West, New Delhi Mob: 9560080674 Email: arunkanwa@gmail.com	D/9335/2019

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.

3. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy to:-

1. PS to MoS (IC) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
3. PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors Generals of India.
4. The In-charge, Central Agency Section, Supreme Court, New Delhi.
5. The Registrar General, Supreme Court of India, New Delhi.
6. All the three Advocates mentioned above.
7. The Pay & Account Office, Department of Legal Affairs.
8. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
9. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
10. Spare copies.


(Kumar Gaurav)
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